

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6007
ANSWERED ON:26.04.2001
DERAILMENT OF GOODS TRAINS
GADDE RAMAMOCHAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether two incidents of derailments of goods trains were occurred one at Budameru railway bridge on 28 February, 2001 and another between Karigenoor and Hospet stations on March 5, 2001 under the South Central Railways'
- (b) if so, the details thereof;
- (c) the value of Government property damaged therein;
- (d) whether enquiries have been conducted into these incidents;
- (e) if so, the outcome thereof; and
- (f) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (f): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.6007 ASKED BY SHRI R/ MOHAN GADDE TO BE ANSWERED IN LOK SABHA ON 26.04.2001 REGARDING DERAILMENT OF GOODS TRAINS

(a) & (b): Yes, Sir. Details of two accidents are as under :-

(i) On 28.02.2001, while LXA/N goods train was leaving Vijayawada station at 00.45 hrs. on Vijayawada- Rajahmundry section of Vijayawada Division, two wagons derailed of which one capsized on Budameru bridge and fell into canal. There were no casualties or injuries in this accident.

(ii) On 5.3.2001 at 13.10 hrs. while HPT/N goods train was entering into Kariganuru station on Guntakal- Hospet section of Guntakal Division, the train driver overshot signal at danger resulting in derailment of engine and eleven wagons. Driver and Assistant Driver of the train sustained grievous injuries.

(c): The cost of damage to Railway property in these accidents were Rs.2.76 crores approximately.

(d) to (f): Both accidents were inquired into by a Committee of Officers which concluded that these accidents were due to failure of Railway Staff. Action under Disciplinary and Appeal Rules has been initiated against the defaulting staff.